



Annex – B

ESOP Reporting
Statement of shares allotted to Indian employees / directors under ESOP
Schemes for the year ended March _____
(to be submitted on the letterhead of the company through their AD bank)

We, _____, (Indian company) hereby declare that:

a) _____ (foreign company) has issued _____ shares to our employees under ESOP Scheme during the year as under

- (i) No. of shares allotted : _____
- (ii) Number of employees/directors who accepted shares : _____
- (iii) Amount remitted : _____

b) effective holding of the foreign company M/s _____ in the Indian company, as on March 31, _____, is not less than 51% and

c) the information furnished above is true and correct to the best of our knowledge and belief.

Signature of the Authorised Official : _____
Name : _____
Designation : _____
Date : _____

To,
The Chief General Manager
Reserve Bank of India
Foreign Exchange Department,
Overseas Investment Division,
Central Office, Amar Bldg., 5th Floor,
Sir. P.M. Road, Fort, Mumbai 400 001.